

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 333/2021

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

GODHA SINGH

Respondent(s)

(IA No. 46988/2019 - CLARIFICATION/DIRECTION IA No. 4526/2016 -
EXEMPTION FROM FILING O.T.)

Date : 12-06-2024 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE SANJAY KUMAR
HON'BLE MR. JUSTICE AUGUSTINE GEORGE MASIH
(VACATION BENCH)

For Appellant(s) Mrs. Garima Prasad, Sr. A.A.G.
Ms. Sakshi Kakkar, AOR

For Respondent(s)

UPON hearing the counsel, the Court made the following
O R D E R

1. Ms. Garima Prasad, learned Senior Additional Advocate General for the State of Uttar Pradesh, seeks some time to enable the State to ascertain the whereabouts of the respondent, who did not choose to enter appearance before this Court despite service of notice.
2. List on 24.07.2024.

(GULSHAN KUMAR ARORA)
AR-CUM-PS

(RAM SUBHAG SINGH)
COURT MASTER (NSH)